

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RAJESH HABITAT PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RAJESH HABITAT PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	30 January 2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai I
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102MH2015PTC261492
5.	Address of the registered office and principal office (if any) of corporate debtor	139, Seksaria Chambers, 2nd Floor, N M Road Fort, Mumbai City, Mumbai, Maharashtra, India, 400023
6.	Insolvency commencement date in respect of corporate debtor	10 August 2026
7.	Estimated date of closure of insolvency resolution process	06 February 2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: M/s. Incorp Restructuring Services LLP Registration Number: IBBI/IPE-0129/IPA-1/2022-23/50032
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: 8, 3rd Main, KSSIDC Ind Estate 6th Block, Rajajinagar, Bangalore, Karnataka - 560010 Email Id: irslp.ibc@incorprestructuring.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: InCorp Restructuring Services LLP 405-407, Hind Rajasthan Building, D. S. Phalke Road, Dadar East, Mumbai 400014 Correspondence Email id: cirp.rajeshhabitat@gmail.com
11.	Last date for submission of claims	24 August 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link for downloading claim forms: https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the **National Company Law Tribunal** has ordered the commencement of a corporate insolvency resolution process of the **RAJESH HABITAT PRIVATE LIMITED** on **10 August 2026** vide order no. CP (IB) No. 961/MB/2023.

The creditors of **RAJESH HABITAT PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **24 August 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Incorp Restructuring Services LLP
Through its Designated Partner Mr. Aakash Rohit Parikh
Interim Resolution Professional in the matter of Rajesh Habitat Private Limited
Registration Number: IBBI/IPE-0129/IPA-1/2022-23/50032
AFA No. AA1/50032/02/300627/20106 (valid till June 30, 2027)

Date: August 13, 2026
Place: Mumbai